

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:732
ANSWERED ON:27.11.2006
HIGHER MRP PRINTED ON DRUGS
Rawat Shri Bachi Singh

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Maximum Retail Price (MRP) printed on many anti-allergy drugs and pain killers is reported to have been found much higher than their cost price; and

(b) if so, the steps being taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUE)

(a) & (b): The 74 bulk drugs (including some anti-allergy drugs and pain killers) specified in the First Schedule of the Drugs (Prices Control) Order, 1995 (DPCO, 95) and the formulations based thereon are under price control and their prices are fixed / revised by the National Pharmaceutical Pricing Authority (NPPA) in accordance with the provisions of the DPCO, 95. In case there is any violation of approved/notified price of a Schedule formulation, action is taken under the provisions of the DPCO,95.

Prices of non-Scheduled formulations are fixed by the manufacturers themselves keeping in view the various factors like cost of production, marketing/selling expenses, R&D expenses, trade commission, market competition, product innovation, product quality etc. The Government takes corrective measures where the public interest is found to be adversely affected.